

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
TP (Co. act)- 08(PB)/2023
Old CP No. 446/2013

IN THE MATTER OF:

Citicorp International Limited

.... Petitioner/Applicant

Vs.

ShivVani Oil & Gas Exploration -Services Limited

.... Respondent

Order u/S. 433(e)/433(f) of the Companies Act, 1956

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Akshay Amritanshu, Adv. Samyak Jain

For the Respondent :

ORDER

New IA(CA)- 242/2024

Mr. Akshay Amritanshu, Ld. Counsel for the Applicant appears through VC.
Notice of this application be issued to the Respondent(s)/Non-Applicant(s)
returnable **on 10.09.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)